

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1472
TO BE ANSWERED ON 03.05.2016

Relaxation in CRZ

1472. SHRI RAJAN VICHARE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering to provide relaxation in the Coastal Regulation Zone (CRZ) for redevelopment of dilapidated buildings in Thane, Navi Mumbai and Mira Bhayander Mahanagar Palika areas; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) & (b) No Sir. This Ministry has not received any proposal from the State Government of Maharashtra to provide relaxation for redevelopment of dilapidated buildings in Thane, Navi Mumbai and Mira Bhayander Mahanagar Palika areas in the coastal regulation zone.
